

(A)

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt/HC/2017/30

Date: 20-01-17

Upon declaring successful in the recruitment to the post of Junior Judicial Assistant, following candidates were asked to remain present for verification of documents on the scheduled date on or before 28.11.2016 through notice dated 17.11.2016 but who failed to report for the purpose despite of notice 13.12.2016 upto 22.12.2016 after proper communications:-

S.No	No. in Reserve Select List	Roll No.	Name of Candidate	Gender M/F	Category
1	4	762049	Indra Sharma	M	G
2	74	757703	Dinesh Kumar Kumawat	M	O/SNCL

Therefore, candidature of aforementioned persons for appointment to the post of Junior Judicial Assistant, is hereby cancelled with immediate effect.

By Order


REGISTRAR (ADMN.)

No. I/A(iii)(a)(1)/03/2014/209

Date: 20-01-17

Copy forwarded to the following for information and necessary action:

1. The Registrar (Admn./Exam/Class/CPC/Rules/Vig/Writs/OSD,F&I), Rajasthan High Court, Jodhpur and Jaipur Bench, Jaipur.
2. Concerned Sr/Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
3. System Analyst (DIO), Computer Cell, NIC, Rajasthan High Court, Jodhpur with the direction to upload on the official website of Rajasthan High Court.
4. Notice Board, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. Concerned for information.


REGISTRAR (ADMN.)